

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-7
IB-486/PB/2018
IA/1405/2023

IN THE MATTER OF:

Usha Devi

.....Applicant

Vs.

Praveer Construction Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit
Sharma, Mr. Varun Pandit, Mr. Yash Dhawan,
Mr. Alok Kaushik, Advs.

ORDER

IA/1405/2023:-

Liquidator in person is present. Ld. Counsel on behalf of the Applicant appears and submitted that in terms of the order of this Adjudicating Authority dated 13.06.2024, an appropriate application has been filed. However, the same is not listed today therefore, list this application on **02.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
IB-486/PB/2018
CA/603/2019, CA/1315/2019

IN THE MATTER OF:

Usha Devi

.....Applicant

Vs.

Praveer Construction Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Alok Kaushik, Liquidator with Mr. Rakesh Kumar,
Ms. Preeti Kashyap, Mr. Ankit Sharma, Mr. Varun
Pandit, Mr. Yash Dhawan, Advs.

ORDER

Due to paucity of time, the matter is listed on **02.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**